

from Yamuna Bazaar area as soon as the new colonies at Kilkri and Jhilmilā Tahirpur are fit for occupation.

- (3) Out of 128 pandas squatting in the Yamuna Bazaar area, only those pandas who had to perform actual religious ceremonies in the smasans and bathing-ghats should remain there and the others must be evicted;
- (4) Mochis squatting in the Yamuna Bazaar area should be given training at night classes to make chappals and shoes thus enabling them to earn a decent income on their being shifted to Jhilmila Tahirpur;
- (5) Dhobis, sweepers and other minor personnel squatting in the Yamuna Bazaar area should be housed on plots of land to be made available by the Ministry of Works, Housing and Supply near about the New Government Colonies, where quarters for these people should be built, out of the slum clearance funds of the Ministry of Health; and
- (6) The question of re-housing of the railway mazdoors squatting in the Yamuna Bazaar area should be taken up with the Ministry of Railways.

तार-घर व सार्वजनिक टेलीफोन कार्यालय

१४६०. श्री लच्छी राम : क्या परिवहन तथा संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या जिला झांसी (उत्तर प्रदेश) के गुरसराय और गरीठा मंडियों के व्यापारियों तथा वहां के निवासियों की ओर से वहां तार-घर व सार्वजनिक टेलीफोन कार्यालय खोलने के सम्बन्ध में अभ्यावेदन प्राप्त हुए हैं; और

(ख) यदि हां, तो उन पर क्या कार्य-वाही की गई है?

परिवहन तथा संचार मंत्रालय में राज्य-मंत्री (श्री राज बहादुर): (क) जी हां ।

(ख) इन दोनों स्थानों पर तार-मुविधाओं की मन्जूरी दे दी गयी है। प्रत्येक स्थान के लिये टेलीफोन-मुविधा देने का प्रस्ताव अधिक हानि-कर है, एवं इसकी मंजूरी गारंटी के बिना नहीं दी जा सकती ।

Opening of Post Offices at Sonepur

1461. Shri Kumbhar: Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that people in the villages of Sonepur Sub-Division in Sambalpur Postal Division have represented to the Postal Authority concerned for opening post offices there;

(b) whether Government have any plan for opening Post Offices in those villages; and

(c) if so, the details thereof?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) Yes.

(b) and (c). A statement is laid on the Table of the Sabha. [See Appendix V, annexure No. 83].

Multi-purpose Blocks in Andhra Pradesh

1462. Shri Heda: Will the Minister of Community Development be pleased to state:

(a) the number of multi-purpose blocks sanctioned this year in Andhra Pradesh; and

(b) whether tribal representatives are associated with the execution work?

The Minister of Community Development (Shri S. K. Dey): (a) No